

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 80 OF 2016**

**Dated: 30th October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

**In the matter of:**

**Bangalore Electricity Supply Co. Ltd. .... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) :  
Ashok Bannidinni For App1

Counsel for the Respondent(s) : Anand K. Ganesan  
Swapna Seshadri For Res1

**ORDER**

Issue notice to the Appellant for appearance.

List this matter on **20.01.2020.**

**S.D. Dubey  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

PR